

(2)
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.670/89

1. Bharat Zumbar Gaikwad,
s/o. Zumbar Gaikwad,
Lavitt Village
Post South Deolali - 422 501.
2. Prabhakar Sitaram Gaikwad,
s/o. Sitaram Gaikwad,
Lavitt Village,
Post South Deolali - 422 501. .. Applicants

vs.

1. The Union of India,
Secretary,
Ministry of Defence,
Govt. of India,
New Delhi - 110 001.
2. The Director General of
& Mechanical Engineers,
Army Head Quarters,
New Delhi - 110 001.
3. The Officer Commanding
Artillery Static Workshop EME
Deolali Camp 422 401
Dist. Nasik. .. Respondents

Coram: Hon'ble Member(J) Shri M.B. Mujumdar
Hon'ble Member(A) Shri P.S. Chaudhuri

Appearances:

1. Shri S. Paul Sunderrajan
Advocate for the
Applicants.
2. Mr. R. K. Shetty
Advocate for the
Respondents.

ORAL JUDGMENT:
(Per M.B. Mujumdar, Member(J))

Date: 25.10.1989

The applicants are permitted to file a joint application. Misc. Petition No. 634/89 is disposed of.

2. By letter dtd. 12.12.1987 (at page 10 of the application) the Employment Exchange was informed that six persons were selected for the post of Labourers provisionally. The names of the applicants were at Sr. Nos. (c) and (d) *of that letter.* The first two persons viz. S/Shri Madhukar Baburao Wafade

and Ramdas Santu Kajale were appointed but the persons at Sr.No.(e) & (f) who were below the applicants are not yet appointed. Mr.R.K.Shetty ~~fairly~~ ~~clearly~~ stated that if and ~~xxx~~ when vacancies arise the applicants would be considered for appointment according to rules. He has also stated that if the applicants are age barred at that time then the condition regarding age will be relaxed. In view of the above position we admit the application and dispose it of finally by passing the following order:

The respondents shall consider the applicants for appointment as Labourer~~s~~ as and when the vacancies for that post arises hereafter and before appointing any other person. If necessary the condition regarding age should be relaxed in their case.

There will be no order as to costs.


(P.S.CHAUDHURI)
Member(A)


(M.B.MUJUMDAR)
Member(J)